

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/246(CHE)/2022

NAME OF THE PETITIONER : M/s Anantha PVC Pipes Private Limited

NAME OF THE RESPONDENT(S) : M/s SP Coal Resources Private Limited

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

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SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/247(CHE)/2022

NAME OF THE PETITIONER : M/s Integrated Thermoplastics Limited

NAME OF THE RESPONDENT(S) : M/s SP Coal Resources Private Limited

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

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ORDER

106. CP(IB)/246(CHE)2022

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Ld. Counsel Mr.Varun Srinivasan for the Petitioner. Ld. representing Counsel Ms.Vinodhini for the Respondent.

Respondent has filed a common typeset of documents on 29.04.2024. The Respondent is directed to serve the same on the Petitioner and rejoinder, if any, be filed within 2 weeks.

List the matters for hearing on **24.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)